CENTRAL ADMINISTRATIVE TRIBUNAL PATNA BENCH, PATNA. OA No. 829/2005

Deepak Prasad Vrs. Union of India & Ors.

Dated: 02.11.2010

Shri R.K.Choubey, ld. counsel for the applicants. Shri P.R. Singh, ld. counsel for the respondents.

ORDER [[oral]

The learned counsel for the applicant submitted that the applicant desires to withdraw this OA and to pursue the mater in the Department itself. Hence, the learned counsel for the applicant prayed for permitting him to withdraw this OA.

- 2. The learned counsel for the respondents has no objection.
- 3. Permission as sought by the learned counsel for the applicant is accorded. The OA is, accordingly, dismissed as withdrawn.

[A.K.Jain]M[A]

[Rekha Kumari]M[J]

mps.